

posed to be sanctioned?

**THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY):** (a) Yes, Sir.

(b) and (c). The information is being collected and will be laid on the Table of the House.

#### **Corrupt Practices in LPG Distribution**

1200. **SHRI GOVINDA CHANDRAMUNDA:** Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether with a view to solve the problems of LPG consumers and to stop the corrupt practices indulged in by gas agencies, the oil companies propose to set up Advisory Committee;

(b) if so, the time by which these committees will be set up; and

(c) if not, the reasons therefor?

**THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY):** (a) to (c). No such proposal is under consideration of the Government. However, there are Consumer Advisory Committees in the States/Union Territories consisting of the representatives of oil companies, LPG distributors, consumer activists and respective State Governments/Union Territories for solving the common problems relating to POL products. The oil companies also operate customer service cells, where LPG customers can lodge complaints. Besides, the field officers of the oil companies hear the grievances of customers on their preappointed field visits, at regular intervals. All the complaints received against the LPG distributors are investigated promptly, wherever necessary, and appropriate action, varying from warning letters to even termination of distributorships is taken against the

erring distributors in accordance with the Marketing Discipline Guidelines.

[English]

#### **Super-Fast Trains on Howrah-Delhi Route**

1201. **SHRI HARADHAN ROY:** Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal to introduce a super-fast passenger train between Howrah and Delhi/New Delhi in view of tremendous increase in passenger traffic on this route;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

**THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES):** (a) No, Sir. However, frequency of Howrah-New Delhi A.C. Express was increased from 5 days a week to daily from May, 1989.

(b) Does not arise.

(c) Not feasible presently due to operational and resource constraints.

#### **Tehri Dam Project**

1202. **SHRI MADHAVRAO SCINDIA:** Will the Minister of ENERGY be pleased to state the extent of forests which are likely to be eliminated with the construction of Tehri Dam and steps proposed to be taken to ensure that the ecobalance of the area is not disturbed?

**THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN):** The Tehri Hydro Power Project Complex has been accorded permission by the Ministry of Environment and Forests under the Forest Conservation

Act (1980) for diversion of 2582.9 hectares of forest land for construction of Tehri Dam. The project authorities have drawn up plans for compensatory afforestation for 4595 hectares of land, out of which 1307 hectares have been afforested. In addition, detailed catchment area treatment plan for 36,000 hectares has been drawn up for the Tehri Dam catchment, which includes, inter-alia, plans for Afforestation, Animal Husbandry, Soil Conservation, Horticulture and other peripheral activities. An estimated amount of Rs 351 crores would be spent on the above activities, inclusive of rehabilitation.

#### **Sambalpur Railway Division in Orissa**

1203 SHRI GOPINATH GAJAPATHI

Will the Minister of RAILWAYS be pleased to state

(a) whether the newly created Sambalpur Railway Division has started functioning

(b) if so, the new areas in Orissa, Bihar, Madhya Pradesh, Andhra Pradesh and West Bengal coming under this Division, and

(c) if not, when it is likely to start functioning?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) No, Sir

(b) Does not arise

(c) Likely to start functioning by the end of April, 1990

[*Translation*]

#### **Taking over Educational Institutions in Railway Colonies**

1204 SHRI HARIKEWAL PRASAD

Will the Minister of RAILWAYS be pleased to state

(a) whether there is any proposal to take over the educational institutions being run in railway colonies; and

(b) if so, whether the employees of these institutions would also be treated as railway employees?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) No, Sir.

(b) Does not arise

[*English*]

#### **Railway Line in Kashmir**

1205 SHRI PIYARE LAL HANDOO:

Will the Minister of RAILWAYS be pleased to state

(a) whether a survey was conducted for construction of a railway line in Kashmir valley,

(b) if so, when, and

(c) whether it is proposed to undertake this project during the Eighth Plan?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) and (b). Yes, Sir. A Bi-Modal Study of a BG rail/road link between Udhampur-Qazigund-Srinagar was completed in June, 1989.

(c) No decision can be taken at this stage

[*Translation*]

#### **Rail Link between Chandigarh and other Towns**

1206 SHRI ATINDER PAL SINGH:

Will the Minister of RAILWAYS be pleased to state